

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/811/2021

This the 20th day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Muneeba Manzoor, Aged 28 years, D/o Manzoor Ahmad Bhat, Resident of Larim Anantnag-192101.

.....Applicant

(Advocate:- Mr. Sofi Furkan Yaqub)

Versus

1. Union Territory of Jammu & Kashmir through Principal Secretary/Commissioner Secretary to Government Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar-190009.
2. Dean Medical Faculty, SKIMS Soura, Srinagar-190011.
3. Principal, Government Medical College, Anantnag-192210.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

At the outset, learned counsel for the applicant submits that she has preferred a representation before the respondents, however, the same is still pending before the respondents for consideration. He further states that the applicant would be satisfied, if a direction is issued to the respondents to take a decision on the representation (Annexure No. A-8 to the O.A.) within a stipulated time frame.

2. We have heard Mr. Sofi Furkan Yaqub, learned counsel for the applicant and Mr. Amit Gupta, learned A.A.G. for the respondents and perused the records.



3. Looking to the limited prayer made by the learned counsel for the applicant, we dispose of the O.A. with direction to the respondents to take a decision on the representation (Annexure No. A-8 to the O.A.) preferred by the applicant by passing a reasoned and speaking order within a period of three weeks from the date of receipt of a certified copy of this order.

4. It is made clear that we have not entered into the merits of the case. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun...